

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 15

CONT.A. 29/2024 (NEW CA) IN C.P. (IB)/2815(MB)2019

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **12.07.2024**

NAME OF THE PARTIES: **MS GARG ENTERPRISES VS PAN INDIA INFRA
PROJECTS PVT LTD**

Section 9 Sec 60(5) of the Insolvency and Bankruptcy Code, 2016

ORDER

CONT.A. 29/2024

None present for the Applicant when the matter is called out. List this matter on Board
on **07.08.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**